

(c) if so, the steps taken or proposed to be taken to improve the security in the area and to remove the unauthorised shops?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Two cases of burglary and 1 case of theft during September and October 1980 have been reported.

(b) No such involvement has come to light.

(c) Unauthorised shops have been removed and the police patrolling in the area has been intensified.

Government jobs to persons who passed examination from Hindi Sahitya Sammelan Paryag (Allahabad)

1388. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the persons who have passed Prathama and Madhayama examinations from Hindi Sahitya Sammelan Paryag (Allahabad) are not being given jobs in Government service;

(b) if so, the reasons therefor; and

(c) the status of this educational institution and the status of the examinations passed from this Sammelan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). The Hindi Sahitya Sammelan is a voluntary organisation and not a university or a deemed university. Therefore, these examinations conducted by this organisation have not been recognised as such for entry into Government services. However, the Prathama and Madhyama examinations of this organisation have been recognised as equivalent to SSIC and B.A. respectively only for the purpose of determining the standard of Hindi where such a standard has been prescribed for any post.

Supply of essential food articles at concessional rates to Military Personnel

1389. SHRI T. R. SHAMANNA: Will the Minister of DEFENCE be pleased to state:

(a) has it come to the notice of the Government that the Government of Tamil Nadu and West Bengal are giving essential food articles at concessional rates to the personnel of the Police Department; and

(b) whether the Central Government propose giving of similar facilities to the Military Personnel?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) The Central Government in the Defence Ministry are not aware if any such scheme is in vogue in Tamil Nadu and West Bengal.

(b) Does not arise.

Committee to Probe Charges against Hindustan Photo Films

1390. DR VASANT KUMAR PAN-DIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether probe Committee was appointed to go into the charges of serious malpractices and corruption against the Hindustan Photo Films,

(b) if so, whether the final report has been submitted;

(c) the findings, main charges and recommendations;

(d) the composition of the "probe committee";

(e) the stock of cine jumbo & Black & White rolls and or Hindustan Photo Films photographic materials, X-Ray Films, etc. on the stock book of godowns on the eve of the price increase;

(f) whether there was a raid by the C.B.I. on clandestine sale of cine colour positives on the eve of price increase;

(g) if so, the result of C.B.I. inquiries, the officers held responsible and the action taken by Government; and

(h) are there any remarks by the audit inquiry on the sale-procedure of Hindustan Photo Films before and after the price increase; if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Yes, Sir.

(c) The main charges include harassment and illtreatment of employees, irregularities in accounts, obtaining commission on different transactions, showing undue favour to one of the distributors of Hindustan Photo Films manufacturing Co. Ltd. (HPF) products, appointment of non-Scheduled Caste candidates against vacancies reserved for Scheduled Castes for pecuniary advantages etc.

These charges were earlier enquired into by the Assistant Director (Industrial Contingency) and not found to be substantiated. The Enquiry Committee also after going through the available evidence and records have not found the charges substantiated.

(d) The Enquiry Committee comprised Shri N. Rajan, Additional Secretary & Financial Adviser and Shri Manish Bahl, Joint Secretary, who were assisted by Shri C. Mallikarjunan, Chief Vigilance Officer in the Department of Industrial Development.

(e) The stock of Cine Colour Positive at Madras/Ambattur on June 24, 1980 was 6,827 rolls. There was a total of 14,32,401 spools of roll films in all the marketing outlets of HPF as on July 1, 1980. There was no increase in the price of cine positive (Black & White), X-ray films and photographic papers effective from July 1, 1980.

(f) and (g). No raid has been conducted by the CBI on HPF premises. However, the CBI made enquiries

about certain transactions relating to cine colour positive roll films sold prior to the price increase and have registered on FIR against two officials of HPF and M/s. Gemini Circuit (Pvt.) Ltd. The case is, however, still under investigation.

(h) The Company has reported that there has been no such audit inquiry about the sales procedure of HPF.

Vijayanata's future and resultants purchase of modernised tanks

1391. SHRI CHINTAMANJ JENA:

SHRI CHHITUBHAI GAMIT:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that our Defence Experts feel that the Vijayanta will soon be out of date;

(b) whether it is also a fact that the developing countries like Soviet Union, U.K., and West German had designed tanks with more powerful guns;

(c) whether it is also a fact that most of European, Russian and American Tanks now had 120 and 125 MM. guns and our Vijayanta has only a 105 MM gun; and

(d) if so, whether Indian Government have decided to acquire some more suitable tanks for the Indian Army, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir. The Vijayanta Tank is not likely to be out of date soon.

(b) and (c). Some of the advanced countries have developed tanks with more powerful guns. The Vijayanta has a 105 mm gun, which was considered to be optimum tank gun during the sixties and was adopted by